

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**CHENNAI BENCH**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 13.09.2021(MONDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**02.00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT)(CH)(Ins) No. 215/2021	Amlika Mercantile Pvt Ltd. V Key Trade AG & 2 Ors.	Anirudh Krishnan Adarsh Subramaniam	Bharadwaj -R1 Mummaneni Vazra Laxmi-R3
2.	Comp App (AT)(CH) (Ins) No. 214/2021	Mantena Laboratories Ltd. V Edelweiss Asset Reconstruction Company Ltd.	C Raghu	
3.	Comp App (AT)(CH) (Ins) No. 220/2021	L. RamaLakshamma V State Bank of India	Arjun Syal Manjira Dasgupta	
4.	Comp App (AT)(CH) (Ins) No. 221/2021	L. Madhusudan Rao V State Bank of India	Arjun Syal Manjira Dasgupta	

## **For Hearing (Part Heard)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
5.	Comp App (AT)(CH) (Ins) No. 166/2021	Committee of Creditors of Meenakshi Energy Ltd V Consortium of Prudent Arc & Vizag Minerals and Logistics P Ltd & anr	Edward James	Joy Saha -R1 Ravishankar Devara Konda-R2
6.	Comp App (AT)(CH) (Ins) No. 174/2021	Ravi Sankar Devarakonda RP of Meenakshi Energy Limited V Consortium of Prudent Arc Limited & Vizag Minerals & Logistics Private Limited & Anr	J. Sagar Associates	Rubaina Khatoun -R1 Bishwajit Dubey -R2

## **For Admission (after notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
7.	Comp App (AT)(CH) No. 27/2021	Golden Cashew Products P Ltd V Ramaiya Pillai Thirumurugan	Sinha Shrey Nikhilesh Aditi Ashok	S. Sathish
8.	Comp App. (AT) (CH)(Ins) No 30/2021	D. Srinath Reddy V M/s. Indian Agro and Food Industries Limited & another	Y. Suryanarayana Anant Merathia	Keshav Shankar Nande Hasnain Alvi – R1 Nethi mallikarjuna Shetty R2
9.	Comp. App (AT)(CH)(Ins) No.146/2021	ICICI Bank Limited V OPTO Circuits India Limited & 2 ors	Sivakumar & Suresh	N. P. Vijayakumar-R3
10.	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfee Correya & anr V Bijoy Prabakaran Pulipara(PVS Memorial Hospital P, RP Ltd)	Prashanth Mohan PCA	Bijoy P. Pulipara PCS
11.	Contempt Appln No.1/2021 In Comp App (AT) (CH) (Ins) No. 155/2021	Agrawal Structure Mills P Limited V Rajesh Chillale	Ashwin Shanbag Sella Visalakshi	V.V.S.N. Raju
12.	Comp App (AT) (CH) (Ins) No.155/2021	Agrawal structure Mills P Ltd V Rajesh Chillale Liquidator of M/s. Om Shakthi Renergies Ltd	Gaurav Gupta Sanchari Chakraborty.	V.V.S.N. Raju

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**For Assistance,**

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**CELL : 9444687246**

**2.Court Officer - PH No. : 044-2888 0450**

**CELL : 9445892169**

**By the order of Hon'ble Acting Chairperson**

**(Chennai Bench)**